

excavation of lake has, however, been done during the last three years.

(c) The development work of the lake campus in Tihar village is complete as per landscape plan from the Horticulture point of view. 24 acres of land have been developed as lawn and 11,000 trees have been planted. DDA propose to provide two more tube wells to make this lake perennial and to keep the surrounding area green.

[English]

#### T.V. Station in Satna

6168. SHRI AZIZ QURESHI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there was a proposal to start a T.V. Station at Satna in Madhya Pradesh;

(b) if so, the progress made so far;

(c) The time by which Satna shall be having a T.V. Station; and

(d) if no progress in the matter has been made, the reasons for the delay ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V N. GADGIL) : (a) No, Sir.

(b) Does not arise.

(c) and (d) : Setting up of a TV Centre at Satna would depend on the availability of resources for TV expansion during the future Plan period.

#### Creation of Posts in Delhi Doordarshan Kendra

6169. SHRI UTTAMRAO PATIL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Directorate-General of Delhi Doordarshan Kendra has sought permission from the Ministry of Home Affairs/Depr. of Personnel and Administrative Reforms for creation of various posts; if so, the break-up of posts Deputy Directors, S. Os, Assistants, U P.Cs, L.D.Cs, and Class IV for which permission has been sought;

(b) whether there is no ban on the recruitment of employees on daily wages and on promotion of daily wage workers as L.D.C. and peons;

(c) whether with the expansion of TV centres and increase in work-load the number of posts in the said categories has not been increased accordingly; if so, the reasons therefor; and

(d) whether some daily wage workers regularised in service on ad-hoc basis in the month of February, 1984 have not been given increment this year; if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Depending upon needs of Doordarshan, posts in various categories are created/continued from time to time. Permission of Department of Personnel is not required to be taken under the Rules.

(b) There is no ban on the recruitment of casual workers for seasonal work. Posts of L.D.C. and Peon are not promotional posts for daily-wage workers.

(c) Increase in the work-load is given due consideration while creating posts in various categories including the categories mentioned above.

(d) 8 daily wage workers were appointed as Peons on ad-hoc basis in the Directorate-General, Doordarshan in February, 1984. All of them were granted annual increments on the due date.